GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 1856 TO BE ANSWERED ON 3RD JULY, 2019

TEMPORARY WORKERS OF BSNL

1856. PROF. SAUGATA RAY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether temporary workers of BSNL are reportedly not being paid for the last several months;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (c) Bharat Sanchar Nigam Limited (BSNL) has reported that casual labourers and temporary status mazdoors in BSNL are being paid wages regularly. BSNL has also informed that its circles are being sensitised from time to time to pay wages to the temporary workers as per statutory provisions.
